

Factories Act, 1948 beyond 31st March, 1981 instead of withdrawing it from 1st April, 1981.

(4) G.S.R. 265(E) published in Gazette of India dated the 1st April, 1981 together with an explanatory memorandum rescinding Notification No. 47/81-CE dated 1st March, 1981.

(5) G.S.R. 266(E) published in Gazette of India dated the 1st April, 1981 together with an explanatory memorandum regarding exemption to standard gold bars manufactured by the Government of India Mint from the duty of excise as is in excess of the duty leviable on the cost of conversion of gold in any form into such standard gold bars.

[Placed in Library. See No. LT-2267/81].

12.12 hrs.

#### ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table following eight Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 27th March, 1981:—

1. The Special Bearer Bonds (Immunities and Exemptions) Bill, 1981.

2. The Appropriation (Railways) Bill, 1981.

3. The Appropriation (Railways) No. 2 Bill, 1981.

4. The Appropriation (Railways) No. 3 Bill, 1981.

5. The Appropriation (Railways) No. 4 Bill, 1981.

6. The Manipur Appropriation (Vote on Account) Bill, 1981.

7. The Manipur Appropriation Bill, 1981.

8. The Air (Prevention and Control of Pollution) Bill, 1981.

2. Sir, I also lay on the Table a copy, duly authenticated by the Secretary-General of Rajya Sabha, of the Life Insurance Corporation (Amendment) Bill, 1981 passed by the House of Parliament during the current session and assented to since a report was last made to the House on the 27th March, 1981.

12.14 hrs.

#### PUBLIC ACCOUNTS COMMITTEE

##### TWENTY-EIGHT REPORT

SHRI CHANDRAJIT YADAV (Azamgarh): I beg to present the Twenty-eighth Report (Hindi and English versions) of the Public Accounts Committee on M/s. International Computers Ltd., U.K. relating to the Ministry of Finance (Department of Revenue).

12.15 hrs.

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

##### REPORTED DERAILMENTS OF TRAINS IN N. E. REGION

श्री राम विलास पासवान (हाजीपुर): मैं अविलम्बनीय लोक महत्व के निम्न-लिखित विषय को और रेल मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :

“पूर्वोत्तर क्षेत्र में रेल मार्गों पर होने वाले बम विस्फोटों के कारण गाड़ियों के पटरी से उतरने की कथित अनेक घटनाओं ने उत्पन्न स्थिति और इस सम्बन्ध में सरकार द्वारा की गई कार्यवाही।”